

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

**PUBLIC NOTICE NO.36(RE-2001)/1997-2002
NEW DELHI : DATED : 03/10/2000.**

Attention is invited to Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.
3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/ corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.
4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2469, the new entries from Sl.No.A-2470 to A- 2475 shall be added as per Annexure "B" to this Public Notice.

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1545, the new entries from Sl.No.C-1546 to A-1548 shall be added as per Annexure "C" to this Public Notice.

FOOD PRODUCTS

After the existing entry at Sl.No.E-74, the new entries from Sl. No. E-75 to E-80 shall be added as per Annexure "D" to this Public Notice.

PLASTIC PRODUCTS

After the existing entry at Sl.No.H-416, the new entries from Sl.No.H-417 to H-421 shall be added as per Annexure "E" to this Public Notice.

SPORTS PRODUCTS

After the existing entry at Sl.No.I-25, the new entries from at Sl. No.I-26 to I-29 shall be added as per Annexure "F" to this Public Notice.

TEXTILE PRODUCTS

After the existing entry at Sl.No.J326, the new entries from Sl. No.J327 to J331 shall be added as per Annexure "G" to this Public Notice.

5. This issues in public interest.

Sd/-
(N.L. LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE

(S.L. GUPTA)
DY. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

Annexure "A" to the Public Notice No.36 Dated: 03/10/2000

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	24	<u>Chemicals & Allied Products</u> Sl.No.A116	(i) The description of import item at Sl. No. 9 (with quantity) shall be amended to read as under:- "9. D(-) Alpha Phenyl - 0.70 kg Glycine Chloride Hydrochloride OR a) D(-) Alpha Phenyl - 0.55 kg Glycine Base b) Methylene Chloride - 1.33 kg

			OR a) D(-) Alpha Phenyl Glycine Base - 0.55 kg b) Ethyl Aceto Acetate - 0.53 kg (ii) After import item No. 10, the following items (with quantity) shall be added:- “11. Ethyl Chloro Formate - 0.43 kg 12. N-Methyl Morpholine - 0.014 kg”.
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2.	178	<u>Chemicals & Allied Products</u> Sl.No.A1464	The description of import item No. 2 (with quantity) shall be amended to read as under:- “2. Aluminium Chloride - 0.704 kg Anhydrous 99.5% purity OR Aluminium Ingots - 0.189 kg”.
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3.	196	<u>Chemicals & Allied Products</u> Sl.No.A1609	The description of export item shall be amended to read as under:- “Chloropyriphos Technical 94%”.
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4.	205	<u>Chemicals & Allied Products</u> Sl.No.A1665	The Note No. 5 below this entry shall be deleted.
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5.	213-214	<u>Chemicals & Allied Products</u> Sl.No.A1686	The Note No.1 below this entry shall be deleted.
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6.	239	<u>Chemicals & Allied Products</u> Sl.No.A1782	The description of import item at Sl. No. 4 shall be amended to read as under:- “4. Poly Propylene Yarn”.
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7.	246	<u>Chemicals & Allied Products</u> Sl.No.A1833	The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Steel Blades/ Steel Shots/ Scits/ Diamond Impreganated Segment/ Circular Segmented Saws/ Tools/ Polishing Abrasive/ Steel Granules”.
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8.	304	<u>Chemicals & Allied</u>	After import item No. 1 the following item (with
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		<u>Products</u> Sl.No.A2280	quantity) shall be added:- “2. Lead Metal, 99.97% - 0.335 kg”.
9.	5	<u>Chemicals & Allied Products</u> Sl.No.A2316 (vide Public Notice No. 32 dated: 01/09/2000)	The description of export item shall be amended to read as under:- “D(-) Dihydro Phenyl Glycine Base”.
10.	16	<u>Chemicals & Allied Products</u> Sl.No.A2462 (vide Public Notice No. 32 dated: 01/09/2000)	The description of import item No. 7 (without any change in quantity) shall be amended to read as under:- “7. Cyclo Hexene”.
11.	414	<u>Engineering Product</u> Sl.No.C2	1.The description of export item shall be amended to read as under:- “Aluminum Alloy extruded products including Rods & Bars”.
12.	414	<u>Engineering Product</u> Sl.No.C3	1.The description of export item shall be amended to read as under:- “Aluminium Alloy Ingots”. 2. The import item No. 8 (with quantity) shall be deleted.
13.	504	<u>Engineering Product</u> Sl.No.C386	1.The description of import item No. 3 (with quantity) shall be amended to read as under:- 3. “Fuel Oil (Light Diesel Oil) - 0.05 kg”.
14.	545	<u>Engineering Product</u> Sl.No.C508	1.The description of import item No. 1(ii) (with quantity) shall be amended to read as under:- “1(ii) NGL (Condensate/ - 331 kgs. Gaseous) / Furnace Oil/ Naptha (only for plants having captive power plant and having facilities installed for use of these fuels)”

		-	2. The description of import item No. 1(iii) (with quantity) shall be amended to read as under:- “1(iii)Furnace Oil for Oil - 56 kgs. fired re-heating Furnaces in rolling mills, ladle heating and tundish preheating”. OR NGL (Condensate/ - 56 kgs. Gaseous)/ Naptha for re-heating furnace in rolling mills, ladle heating and tundish pre-heating (only for plants having facilities installed for the use of this fuel)”. 3. The description of import item at Sl. No. 2(a) (with quantity) shall be amended to read as under:- a) “Non-Alloy Steel - 1000 kgs”. Melting Scrap/ Direct reduced Iron (Sponge Iron/ Hot Briquetted Iron) 4. After foot note No. 2 the following note No. 3 shall be added:- “Note:-3.Import of Direct reduced iron at 2(a) shall be allowed upto 70% of the total metallic input of 1000 kgs.”
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15.	549	<u>Engineering Product</u> Sl.No.C512	1. The description of import item 2(iv) (with quantity) shall be amended to read as under:- 2(iv).”Coking Coal - 1000 kgs. OR Low Ash Metallurgical - 700 kgs”. Coke (LAM Coke)
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16.	603	<u>Engineering Product</u>	1. The description of import item No. 1 (With quantity)
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		Sl.No.C804	shall be amended to read as under:- “Hot rolled Mild Steel Sheet - 1.10 Tonne/ (10-18 swg)/ Stainless Steel Tonne Coils content of relevant steel in the export product”.
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17.	604	<u>Engineering Product</u> Sl.No.C813	1. The description of export item (with quantity) shall be amended to read as :- “Spade/ Shovels - 1 kg”. 2. The description of import item 1 (with quantity) shall be amended to read as under:- “1. CR Steel Sheet/Coils - 1.10 kg/kg (Seconds HR Sheets/ content of Coils)/Stainless Steel relevant steel Coils in the export product”.
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18.	609	<u>Engineering Product</u> Sl.No.C843 -	(i). The description of import item at Sl. No. 1 (with quantity) shall be amended to read as under:- “1. HR Mild Steel/Stainless - 1.05 kg/kg Steel Sheet/Strips/Coils content of relevant steel in the export product” (ii) The description of import item No. 2 (with quantity) shall be amended to read as under:- “2. Non Alloy Steel/ - 1.10 kg/kg Stainless Steel Round/ content of Billet relevant steel in the export product”.
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19.	941	<u>Plastic Products</u>	The norm covered by this entry shall be substituted by
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	Sl.No.H402	the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H402	Mariners mat made of Polythylene/ polypropylene (Natural, Beige & Coloured)	1 kg	1. Relevant Polyethylene/ Polypropylene Monofilament rope (Natural, Beige & coloured) 3 strand, Z Twist, 9.5 mm diametre	1.02 kg/kg content in the export product

20.	1008	<u>Textile Product</u> Sl.No.J257	The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Fabrics to be used in the garment”
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21.	1008	<u>Textile Product</u> Sl.No.J258	The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Fabrics to be used in the garment”
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22.	1009	<u>Textile Product</u> Sl.No.J259	The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Fabrics to be used in the garment”
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23.	1009	<u>Textile Product</u> Sl.No.J260	The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Fabrics to be used in the garment”
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24.	1009	<u>Textile Product</u> Sl.No.J261	The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Fabrics to be used in the garment”
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25.	1009	<u>Textile Product</u> Sl.No.J262	The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Fabrics to be used in the garment”
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26.	1009	<u>Textile Product</u> Sl.No.J263	The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Fabrics to be used in the garment”
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27.	1009	<u>Textile Product</u> Sl.No.J264	The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Fabrics to be used in the garment”
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28.	1009	<u>Textile Product</u> Sl.No.J265	(i) The description of export item (without any change in quantity) shall be amended to read as:- “Pants for infants” (ii) The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “1. Fabrics to be used in the garment”
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Annexure “B” to the Public Notice No. 36 Dated: 03/10/2000

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2470	Cobalt Nitrate	1 kg	1. Cobalt	0.213 kg
A2471	Cobalt Carbonate	1 kg	1. Cobalt	0.522 kg
A2472	Cobalt Sulfate Monohydrate	1 kg	1. Cobalt	0.358 kg
A2473	Potassium hydrogen Phosphate	1 kg	1. Yellow Phosphorous 2. Pottassium Hydroxide	0.250 kg 0.470 kg
A2474	Rifit 500 EC (formulation of Pretilachlor Tech. 94% Min.)	1 litre	1. 2,6 Diethyl Aniline 2. Propoxy Ethyl Chloride 3. Chloro Acetyl Chloride	0.295 kg 0.258 kg 0.257 kg
Note: For export of above product with different strength the quantity of import items shall be worked out on pro-rata basis.				
A2475	Ditridecyl Thiodipropionate	1 kg	1. Thio-dipropionic Acid 2. Tridecanol	0.353 kg 0.793 kg

Annexure “C” to the Public Notice No.36 Dated: 03/10/2000

ENGINEERING PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
C1546	Carbon Steel/Alloy Steel forged Flanges	1 MT	1. Relevant Forging quality Carbon Steel/ Alloy Steel	1.65 MT

			4. Copper Wire Bar	1.01 kg/kg content in the export product
			5. Beryllium Copper Strip	1.01 kg/kg content in the export product
Note: Import of item No. 1 shall be permitted on net to net basis with accountability clause.				

Annexure “D” to the Public Notice No.36 Dated: 03/10/2000

FOOD PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
E75	Maize Starch Powder	1 MT	1. Maize	1.4 MT
E76	Liquid Glucose	1 MT	1. Maize	1.3 MT
E77	Dextrose Monohydrate	1 MT	1. Maize	1.6 MT
E78	Anhydrous Dextrose	1 MT	1. Maize	1.8 MT
E79	White Sugar	1 MT	1. Bleaching Agent: (Silica / Lime / Sulphur Dioxide) 2. Chemicals for Clarification: (soda Ash/ magnesium dioxide/ Polyphosphate/ E.D.T.A./ Bleaching Agent) 3. Chemicals for Purification: (Phosphoric Acid/ Soda Ash/ polyphosphate/ bleaching Agent) 4. Flocculants: (Chemfloc/ Mafloc) 5. Sequestering Chemicals: (Inorganic Salts/ Polyphosphates) 6. Antifoaming Agents: (Antifoaming Chemicals)	9 kg 2 kg 10 kg 2 kg 3 kg

				4 kg
			7. Mills Sanitation Agents: (Bleaching Earth/ Antimold Agent) 8. Biocides, Fungicides, etc.: (Biocides and Adombin) 9. Viscosity reducing Agents: (Viscosity reducing Chemicals) 10. Decolourising Agents: (Hydrogen Peroxide and Activated Earth) 11. Activated Carbon Powder and Granular/ Binders: (Activated Carbon Powder and Granular/ Binders) 12. Ion Exchange Resins 13. Filtration Aids/ Fillers: (Clay/ Pigments/ filter aid powder) 14. Diatomaceous Earth, Keisulguhr, Hyflosupercel, etc.: (Diatomaceous Earth, Keisulguhr, Hyflosupercel, etc.) 15. Boiler Treatment Chemicals/Resins: (Maxtreat Sodium Nitrate/ Citric Acid/ tartaric Acid)	4 kg 10 kg 7 kg 4 kg 16 kg 12 kg 9 kg 6 kg 9 kg
			16. Cleaning Agents: (Sodium Loryal Sulphate/ Cleaning	6 kg

			chemicals) 17. Packing Material : (HDPE/LDP/PP)	4 kg
E80	Processed Betal Nut (supari) Powder	1 kg	1. Betal Nut (Supari) Split	1.05 kg

Annexure “E” to the Public Notice No.36 Dated: 03/10/2000

PLASTIC PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
H417	Prepared Adhesives based on Plastics (Two component Laminating Adhesives) (Adhesives 80% Resin and 20% Solvent)	1 kg	1. Adipic Acid 2. Isophthalic Acid 3. MonoEthylene Glycol 4. Diethylene Glycol 5. 1, 6 – Hexanediol 6. Ethyl Acetate/ Methyl Ethyl Ketone (relevant)	0.130 kg 0.373 kg 0.069 kg 0.281 kg 0.022 kg 0.200 kg
H418	Prepared Adhesives based on Plastics (Two component laminating Adhesives) (Additive 50% Resin content and 20% Solvent)	1 kg	1. Adipic Acid 2. Isophthalic Acid 3. MonoEthylene Glycol 4. Diethylene Glycol 5. 1, 6 – Hexanediol 6. Ethyl Acetate 7. Toluene Di Isocyanate/4,4-Diphenylmethane Disocyanate (MDI) (relevant)	0.011 kg 0.035 kg 0.030 kg 0.057 kg 0.002 kg 0.500 kg 0.372 kg
H419	Drip Lateral of 13 mm ID, Wall thickness 1.25 mm having inline hole of 3.2 mm at 75 mm equal distance made out of LLDPE & LDPE in 500 mts roll	1 kg	1. LLDPE Granules 2. LDPE Granules 3. Relevant Master Batch	0.6615 kg 0.3297 kg 0.0588 kg
H420	Cast Polypropylene Film (transparent, Thickness 20-40 micron Width 450 mm – 1065 mm)	1 kg	1. Polypropylene Granules	1.10 kg

H421	Cast Polypropylene Film (White Opaque Thickness 20-40 micron Width 450 mm-1065 mm)	1 kg	1. Polypropylene Granules 2. Polypropylene master batch containing 55± Titanium Dioxide	0.88 kg 0.22 kg
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Annexure “F” to the Public Notice No.36 Dated: 03/10/2000

SPORTS PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
I26	Football/ Soccer ball made out of PVC/PU leather cloth with butyl bladder and supported with relevant layers of polyester viscose Fabric/ Polyester Fabric and or Cotton Fabric size-5	1 No.	1. Relevant PVC leather cloth / PU leather cloth 2. Relevant Polyester viscose Fabric/ polyester fabric of relevant GSM 3. Cotton fabric of relevant GSM 4. Adhesive PU/ Rubber based solvent content $75 \pm 10\%$ 5. Butyl Bladder	0.23 Sq. Mtr 0.23 Sq. Mtr per relevant layer 0.23 Sq. Mtr per relevant layer 23 gms (per layer of fabric. 1.02 Nos.
I27	Football/ Soccer ball made out of PVC/PU leather cloth with butyl bladder and supported with relevant layers of polyester viscose Fabric/ Polyester Fabric and or Cotton Fabric size-4	1 No.	1. Relevant PVC leather cloth / PU leather cloth 2. Relevant polyester viscose Fabric/polyester fabric of relevant GSM 3. Cotton fabric of relevant GSM 4. Adhesive PU/ Rubber based solvent content $75 \pm 10\%$ 5. Butyl Bladder	0.20 Sq. Mtr 0.20 Sq. Mtr per relevant layer 0.20 Sq. Mtr per relevant layer 20 gms (per layer of fabric. 1.02 Nos.
I28	Football/ Soccer ball made	1 No.	1. Relevant PVC leather cloth /	0.18 Sq. Mtr

	out of PVC/PU leather cloth with butyl bladder and supported with relevant layers of polyester viscose Fabric/Polyester Fabric and or Cotton Fabric size-3		PU leather cloth 2. Relevant polyester viscose Fabric/ polyester fabric of relevant GSM 3. Cotton fabric of relevant GSM 4. Adhesive PU/ Rubber based solvent content $75 \pm 10\%$ 5. Butyl Bladder	0.18 Sq. Mtr per relevant layer 0.18 Sq. Mtr per relevant layer 18 gms (per layer of fabric. 1.02 Nos.
I29	Volley ball made out of PVC/PU leather cloth with butyl bladder and supported with relevant layers of polyester viscose Fabric/Polyester Fabric and or Cotton Fabric size-4	1 No.	1. Relevant PVC leather cloth / PU leather cloth 2. Relevant polyester viscose Fabric/ polyester fabric of relevant GSM 3. Cotton fabric of relevant GSM 4. Adhesive PU/ Rubber based solvent content $75 \pm 10\%$ 5. Butyl Bladder	0.20 Sq. Mtr 0.20 Sq. Mtr per relevant layer 0.20 Sq. Mtr per relevant layer 20 gms (per layer of fabric. 1.02 Nos.
Note: In respect of these four norms the thickness of PVC Leather Cloth to be allowed for import would be 1.2 mm to 1.6 mm.				

Annexure “G” to the Public Notice No.36 Dated: 03/10/2000

TEXTILE PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
J327	Dyed/ dyed & printed polyester fabrics/ sarees (by weight reduction process)	1 No.	1. Grey polyester fabrics	1.13 kg/kg content in the export product

			2. Relevant dyes of 100% strength	2% weight of polyester content in the export product
J328	Tie made from relevant man-made processed fabrics	1 kg.	1. Relevant man made processed fabrics	1.05 kg/kg content in the export product
J329	Lace made out of polyester filament yarn	1 kg.	1. Polyester filament yarn 2. Disperse dyes of 100% strength	1.10 kg/kg content in the export product 2% wt. of polyester content in the export product
Note: If the export item is not dyed then the import item at Sl. No. 2 above shall not be allowed.				
J330	Double layer cotton woven interlining/ cotton woven interlining	1 kg	1. Cotton fabric grey	1.02 kg/kg content in the export product
J331	Ladies Midi	1 No.	1. Fabric to be used in the garment	4 Sq. Metres

